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THE HIGH COURT OF KERALA

Ernakulam-682031
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No: DI-1 /20613/2018

Date: 18-05-2020

NOTIFICATION

Sub.: Online issue of certified copies of judgments and orders – reg.

It has been noticed that due to COVID-19 pandemic and consequent lockdown enforced by the Government, the Lawyers and Advocate Clerks are facing difficulties in obtaining certified copies of judgements and orders. To mitigate this problem, the High Court has introduced facility for submission of application for certified copies of judgments and orders online. Also, avoiding physical presence of applicants will help to contain the spread of the disease.

It is informed that certified copy of all judgements and orders issued by the High Court from the date of this notification shall be applied invariably through online mode via the web address <https://ecourts.kerala.gov.in>. The delivery of certified copies in digitised form shall also be made in online mode. Facility is also made for payment of requisite fees digitally.

The Honourable the Chief justice is pleased to fix the charges for issuing certified copies online as follows -

- a) For Judgements : ₹ 50/- per copy.
- b) For Orders : ₹ 30/- per copy.

It is also informed that orders and judgements delivered prior to the date of this notification can be applied both in online and physical form. The charges for certified copies in physical form shall be realised as per the

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existing rules. However, submission of application in physical form shall be regulated in accordance with the guidelines issued separately.

(By order)


K. Haripal
Registrar General

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12/5/20
A.S.O

Copy to:

- The Advocate General, Kerala, Ernakulam
- The Director General of Prosecutions and State Public Prosecutor,
Kerala
- The Director, Kerala Judicial Academy, Athani
- The Joint Registrar in-charge of Copying Section
- The Assistant Registrar in-charge of Copying Section
- All Joint Registrars, Deputy Registrars and Assistant Registrars
- The Public Relations Officer, High Court (He shall ensure wide
publicity of the matter)
- The Copying Section, High Court
- ✓ The IT Section (For uploading in the High Court website)
- The A Section
- The PS to Chief Justice
- All PS to Judges
- All CA to Registrars and Additional Registrar (General
Administration)
- Sri. G. Unnikrishnan, Secretary, Rule Committee,
(GTWRA 1, 33/1947, 'Vigneswaram',
Ganapathy Temple Road, Edappally, Ernakulam- 682 024)
- The Secretary, Kerala High Court Advocates' Association
- The Secretary, Kerala High Court Advocate Clerks' Association
- All Judicial Sections
- The Administrative Records Section, High Court (2 copies)
- The Notice Board, High Court.
- The Stock File

Copy Submitted to-

- The Honourable the Chief Justice
- The Honourable Judges.